

ment with a request to make more Steel available to the State to enable them to undertake a more extensive Housing Programme; and

(b) if so, what has been the Central Government's reaction to it?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir. Such requirements are to be met by the State Government from within what is allotted to the State

(b) Does not arise

#### Life Insurance Corporation Investment Committee

1659. { Shri P. C. Borooah:  
Shri Dinesh Singh:  
Shri Wodeyar:

Will the Minister of Finance be pleased to state

(a) whether it is a fact that a member of Investment Committee of the Life Insurance Corporation resigned last month,

(b) if so, the reasons thereof, and

(c) whether it is also a fact that the new member appointed in his place has also refused to accept the offer?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir. The member resigned in June, 1959

(b) Differences with the members of the Investment Committee

(c) Yes, Sir

#### District Set-up in Tripura

1660. Shri Bangshi Thakur: Will the Minister of Home Affairs be pleased to state.

(a) whether it is a fact that the 'District Set-up' in Tripura which is about 8 years old, is still temporary, and

(b) if so, how long the employees of that 'set-up' will continue on a temporary basis?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The District set-up in Tripura was sanctioned on a permanent basis in 1953. Subsequently, some additional posts have been sanctioned on a temporary basis from time to time to cope with the increased volume of work. The question of revising the permanent strength will be taken up when the reorganisation of the Administrative set up in Tripura, which is under consideration, has been finalised.

#### Nunmati Refinery

1661. Shri P. C. Borooah: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No 425 on the 13th August, 1959 and state the amount spent so far on the setting up of the Nunmati Refinery?

The Minister of Mines and Oil (Shri K. D. Malaviya): The amount spent up the 31st July, 1959 on the setting up of the Nunmati Refinery is Rs 58.41 lakhs

#### Basic Education in Himachal Pradesh

1662. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) whether there has been any assessment of basic education in Himachal Pradesh, and

(b) if so, the details thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) No, Sir.

(b) Does not arise

#### Grants of University Grants Commission

1663. Shri Manabendra Shah: Will the Minister of Education be pleased to state:

(a) the basis on which grants are sanctioned to educational institutions by the University Grants Commission;

(b) the State-wise distribution of grants for the last three years; and

(c) what check is exercised by the Commission on spending of the grants?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). A statement is laid on the Table. [See Appendix III, annexure No. 47.]

#### Manufacture of Motor Cycles and Trucks

1664. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether there is any proposal to manufacture light trucks and motor cycles in the Ordnance Factories; and

(b) if so, when the production is likely to start?

The Minister of Defence (Shri Krishna Menon): (a) and (b). Defence requirements are constantly under review

#### Escape of Indian to Pakistan

1665. Shri Madhusudan Rao: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1696 on the 10th March, 1959 and state

(a) whether the information about Shri Nazir Ahmed, Accountant of Multipurpose High School, Warangal, who was alleged to have escaped to Pakistan with Government money, has since been obtained from the Government of Andhra Pradesh; and

(b) if so, the details of the case?

The Minister of Home Affairs (Shri G. B. Pant): The Government of Andhra Pradesh have since intimated that on 18th January, 1959 an amount of Rs. 12,000 was found to have been misappropriated from the non-Government funds of the Multipurpose High School, Warangal, by altering the figures in the Post Office Savings Bank Pass Book. The Accountant,

Shri Nazir Ahmed, has been missing since 9th January, 1959 and enquiries are being made by the Police regarding his whereabouts. In the meanwhile the Government Auditors are conducting an audit of the accounts of the School and the actual amount of defalcation by the Accountant will be known only when the accounts have been audited.

#### Foreign Languages Scholarships

1666. Shri Ram Saran: Will the Minister of Education be pleased to state whether those who are awarded scholarships for study of foreign languages in foreign countries are guaranteed work on their return?

The Minister of Education (Dr. K. L. Shrimali): No, Sir, but generally persons already employed in institution connected with work relating to foreign languages are selected and they return to their posts on completion of their studies abroad; even in the case of others, Government render every possible assistance to those seeking employment on return

#### Andhra-Bombay Boundary Dispute

1667. Shri Ram Krishan Gupta: Will the Minister of Home Affairs be pleased to state the nature of progress made so far in settling Andhra-Bombay boundary dispute?

The Minister of Home Affairs (Shri G. B. Pant): The Government of India have received no communication from either of the State Governments regarding any boundary dispute between Andhra Pradesh and Bombay States.

#### Steel Allotment to Assam

1668. Shri P. C. Borooah: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the total demand of Assam Government for the supply of steel for the years 1956-57, 1957-58 and 1958-59;